

क्रम संख्या	केन्द्र	चालू होने की तारीख
54.	कैलाशहर (आंतरिक रूप से स्थापित)	28.10.1992
55.	बेलोनिया (आंतरिक रूप से स्थापित)	28.10.1992
56.	हाफ्लिंग (आंतरिक रूप से स्थापित)	29.10.1992
57.	चाई बासा	8.11.1992
58.	हजार बाग (आंतरिक रूप से स्थापित)	8.11.1992
59.	चुरू	12.11.1992
60.	साताग	13.11.1992

Allocation of more time for Bengali Programmes

179. SHRIMATI SARALA MAHESHWARI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there are any proposals for allotting more time for broadcasting Bengali programmes from AIR's Cuwahati and Dibrugarh Centres;

(b) whether there is any proposal to allot more time for Bengali programmes on Doordarshan's Guwahati Centre; and

(c) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS) : (a) No, Sir.

(b) No programmes in Bengali are telecast from Doordarshan Kendra, Guwahati.

(c) Does not arise.

Strike by Doordarshan Staff

180. SHRIMATI KAMLA SINHA:

DR. BAPU KALDATE:

SHRI H. HANUMANTHAPPA:

SHRI GURUDAS DAS

GUPTA: SHRI CHATURANAN

MISHRA: Will the Minister of INFORMATION

AND BROADCASTING be pleased to state :

(a) whether the production staff of Doordarshan went on a nation wide strike from September 15-17-1992 to press for their demands including full autonomy for the electronic media;

(b) if so, what were their precise demands;

(c) what is Government's response thereto; and

(d) whether the Doordarshan authorities have decided to enforce the principle of "no work-no pay" against the agitating staff?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b) A section of Doordarshan programme production staff had resorted to 'Cease to work' from the 15th to 17th September, 1992 to press for their demands as in the Statement (*see* below).

(c) and (d) While government would consider all reasonable demands fairly, any attempt to disrupt work would be dealt with according to the Government's standard instructions and rules.

Statement

Demands made by the Doordarshan Programme Production Staff

1. Autonomy before privatisation. Prasar Bharti to be implemented before 14.11.92, on the basis of bifurcation of Doordarshan and All India Radio.
2. Vertical bifurcation of Doordarshan and All India Radio immediately.
3. Regularisation of all Artistes, Staff Artistes including TV News Correspondent, TV Assistant News Correspondent, Assistant News Editor, Reporters, Production Assistants, News/Film Librarian and Cameraman, Presentation Announcer.
4. Special Duty allowance for all Doordarshan employees in North East Region. Disturbed Area Allowance to all Doordarshan employees working in Punjab,

- Jammu and Kashmir and North Eastern States.
5. Time scale/Time bound promotion for all category of staff.
 6. Proper job oriented staffing pattern for programme production staff.
 7. Filling up of all vacant posts.
 8. Staff working in shifts should be declared shift duty personnel.
 9. Rational and impartial transfer policy and its fair implementation for Programme Production Staff.
 10. Abolished and dying posts to be converted into suitable regular posts.
 11. No victimisation during and after agitation.
 12. Grant of adequate compensation for the staff/family in case of accidental death or injury on duty.
 13. All India panel as per seniority for higher training and foreign tours.

Phased Reduction in Sponsored Programmes on Doordashzn

181. SHRI P. UPENDRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are considering a phased reduction in sponsored programmes on Doordarshan; and

(b) if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) No, Sir.

(b) Does not arise.

Amendments to the Prasar Bharati Act

182. SHRI P. UPENDRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to further to amend the Prasar Bharati Act;

(b) whether the proposed amendments have been finalised;

(c) if so, what is the nature of the amendments and by when these are likely to be introduced in Parliament; and

(d) what is the target date for setting up the Prasar Bharati Corporation?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Yes, Sir.

(b) to (d) expeditious action is being taken to ascertain and consider all points of view before finalising the proposal for amendments, hence target date can not be specified.

Construction of Air Centre at Asansol

183. SHRI SUNIL BASU RAY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the work for construction of AIR Centre at Asansol has started;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (c) The site for AIR's relay centre with 6 KW FM transmitter and staff quarters at Asansol was taken over in February, 1992. The lay out Plan is under preparation. After approval of lay out plan, sanction of preliminary estimate and award of works, the construction of the building will start.'

राजनैतिक दलों के राष्ट्रीय सम्मेलनों और वार्षिक अधिवेशनों का दूर-दर्शन पर दिखाया जाना

184. श्री रामगोपाल यादव:

श्री ईशदत्त यादव:

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दूरदर्शन द्वारा सभी राजनैतिक दलों के राष्ट्रीय सम्मेलनों और वार्षिक अधिवेशनों का राष्ट्रीय प्रसारण या सीधा प्रसारण करने की परंपरा है और क्या इस संबंध में सरकार द्वारा दूरदर्शन को कोई स्पष्ट अनुदेश भी दिये गये हैं;

(ख) यदि हां, तो क्या 4 और 5 नवम्बर, 1992